

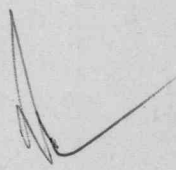
CCA 66/00
OA 55/94

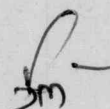
23.7.01

Hon Mr Sri Nagesh JM
Hon Maj Gen KK Srivastava AM

Sri D.P. Singh for the petitioner
~~for the app~~ is on adjournment. Sri P. Mathur
for the respondents.

Sri P. Mathur refers SCA1, through
which the operation of order in connected
OA 55/94 has been stayed by Hon. High
Court in WP no 13198/2000 dt 27.3.01
and thereby this contempt proceedings
becomes infructuous. Notices issued
stands discharged.


AM


JM

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